

DIVISION BENCH  
COURT - I

P-119

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1699(KB)2018  
IA(I.B.C)/414(KB)2023, IA(I.B.C)/971(KB)2023,  
IA(I.B.C)/602(KB)2023, IA(I.B.C)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	IDL EXPLOSIVES LTD VS BENGAL EMTA COAL MINES LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Avishek Guha, Adv. ] For ICICI Bank in IA414/23  
Ms. Arunilla Dutta, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]  
  
Mr. Ratnanko Banerjee, Sr. Adv. ] For Respondent No 1 & 3 in IA 971(KB) 2023  
Mr. Kumarjit Banerjee, Adv. ]  
Ms. Sanchari Chakraborty, Adv. ]  
Mr. Adil Noushad, Adv. ]  
Mr. Raj Singhanian, P.A. ]  
Mr. Swapnil Jain, RP. ]  
  
Mr. Abhrajit Mitra, Sr Adv. ] For the Respondent in IA185 of 2023  
Mr. Rishav Banerjee, Adv. ]  
Mr. Sandip Dasgupta, Adv. ]  
Mr. Debayan Sen, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Petitioner IA No. 971(KB)2023  
Mr. Zeeshan Haque, Adv. ]  
Mr. Tanay Agarwal, Adv. ]

**ORDER**

1. Ld. Senior Counsel/Counsel for the parties present.

2. Upon joint request of parties, post this matter for continuation of arguments on **11.03.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**